

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 2282**

TO BE ANSWERED ON THE 23RD MARCH, 2022/ CHAITRA 2, 1944 (SAKA)

BORDER DISPUTE BETWEEN ASSAM AND MEGHALAYA

2282 SHRI BHUBANESWAR KALITA:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that high level discussions were held by the Central Government with the State Governments of Assam and Meghalaya to resolve the long pending border dispute between the two States;**
- (b) if so, the outcome of the discussions; and**
- (c) whether there is any permanent solution to the long pending dispute, if so, the details thereof?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) to (c): Discussions have been going on at various levels between the States of Assam and Meghalaya to arrive at an amicable solution to the border issue. The approach of the Central Government has consistently been that inter-State boundary issues can be resolved only with the cooperation of the State Governments concerned and that the Central Government acts as a facilitator for amicable settlement of the boundary issue in the spirit of mutual co-operation and understanding.

As a result of these discussions, the Chief Ministers of Assam and Meghalaya have agreed for permanent settlement of the inter-State boundary in respect of six areas of difference out of total twelve areas of difference between the States of Assam and Meghalaya.